

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1752  
ANSWERED ON:12.03.2007  
SPECIAL COURTS FOR WILDLIFE CONSERVATION  
Singh Baba Shri K.C.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government proposes to set up special courts to deal with the poaching and other conservation related issues ;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) The National Wildlife Action Plan (2002-2016) adopted during the XXI meeting of the Indian Board for Wildlife held on 21st January 2002 under the Chairmanship of Hon'ble Prime Minister , has recommended creation of special courts for effective implementation of Wildlife (Protection) Act, 1972. All the State Governments have been requested to do the needful in this regard. The Government of National Capital Territory of Delhi has designated court for speedy trial of wildlife offence cases.

(c) Does not arise.